

(NIHFW), New Delhi, for the year 2023-24.

- (b) Annual Accounts of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 2378/18/25]

Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा): महोदय, मैं विधिक मापविज्ञान अधिनियम, 2009 की धारा 52 की उप-धारा (4) के अधीन उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) G.S.R. 149(E)., dated the 3rd March, 2021, publishing the Legal Metrology (General) (Amendment) Rules, 2021, along with delay statement.
- (2) G.S.R. 34(E)., dated the 14th January, 2025, publishing the Legal Metrology (General) Amendment Rules, 2025.

[Placed in Library. See No. L.T. 2544/18/25]

Notifications of the Ministry of Ports, Shipping and Waterways

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Ports, Shipping and Waterways, under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008:-

- (1) No. IMU/HQ/ADM/Notification/2024/02, dated the 5th December, 2024, publishing the Notifications, as mentioned therein, for general information.
- (2) No. IMU/HQ/ADM/Notification/2024/02, dated the 17th December, 2024, publishing Ordinance No. 3 of 2024 for general information.

[Placed in Library. For (1) and (2), See No. L.T. 2386/18/25]